

WEEKLY BOARD 12.10.2020 TO 16.10.2020

**DAILY BOARD DATED 12/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up**

Sr.No.	Case Number	Parties Name	Stage
1	MA SC ST 1799/2019	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Report
2	Cri. Appeal 289/2019	Kartik Ramani-Aplnt. V/s Savita Kartik Ramani and The State of Maharashtra-Respds.	Hearing
3	Cri. Appeal 303/2019	Savita Karthik - Appellant V/s Karthik Ramani - Respondent	Hearing
4	RA SC ST 676/2020	Mahim Police Station V/s Hemchandra Chandrakant Tandel	Appearance
5	MA SC ST 267/20 in ABA 999/19	Urmila S. Lunvara V/s Mahesh Madhukar Palkar and State of Maharashtra Through MRA Marg Police Station	Hearing
6	MA 278/2020 in ABA 1877/2019	Namdeo Ramchandra Gadghe V/s State Ghatkopar Police Station	Report

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Sr.No.	Case Number	Parties Name	Stage
1	Exh.2 in BA 214/2020 in Spl. Case SC ST 657/2020	Bhaskar (Amod) Yashvant Usapkar V/s The State of Maharashtra through D. B. Marg Police Station, Mumbai	Appearance

**DAILY BOARD DATED 14/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up**

Sr.No.	Case Number	Parties Name	Stage
1	Spl. Case SC ST 07/2019	DCB, CID, Mumbai V/s Bhakti Arvindrao Mehare and others 2	Reply

DAILY BOARD DATED 15/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	MA SC ST 230/2019	The State Deonar P.Stn. V/s Sushil Omprakash Budhiya and Others	Hearing
2	MA SC ST 990/2019	Sanjay Sushil Bhosale V/s The State of Maharashtra Assistant Commissioner of Police, Deonar Division and Others	Hearing